



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 98/16	TP 170/17	Hearing	391 / 394	Deccan Creations Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Uday Shankar Asht 9482848179	Adv. for Petitioner	
2)	Prima. Hatti	ROC	

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti appearing for Smt. M.R Sinchana, Standing Counsel for ROC & R.D is present. She reported that, Petitioner Company has complied the objections raised by ROC. Heard them. Orders reserved.


Member (T)


Member (J)